

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 326/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE COMPANY: RV Akash Ganga Infrastructure Ltd.

SECTION OF THE COMPANIES ACT: 391-394

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MUKESH SUKHIA	ADV	PETITIONER	<i>Mukesh Sukhija</i>
2.	C. BALOONI	Company Prosecutor	FOR R.D (NR)	<i>C302</i>

ORDER

Order reserved.

Sdl - n
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sdl -
(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
23.3.2017